

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 17th day of August 2000.

Original Application no. 897 of 2000.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

Subba Yadav,
S/o Sri Phauj Dar Yadav,
R/o Village-Ahirauli,
Post Office-Natthupur, Via
Madhuban, Distt. Mau.

... Applicant

C/A Sri D.B. Yadav

Versus

1. Union of India through its Secretary, Department of Postal Service New Delhi.
2. Director General of Post Office, New Delhi.
3. Assistant Director, Postal Service, Gorakhpur Region, Gorakhpur.
4. Post Master General, Gorakhpur Region, Gorakhpur.
5. Senior Superintendent of Post, Azamgarh Division, Azamgarh.
6. Assistant Superintendent of Post Offices Mau, Sub Division, Mau. ... Respondents

C/Rs

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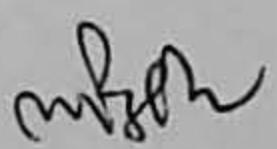
O R D E R

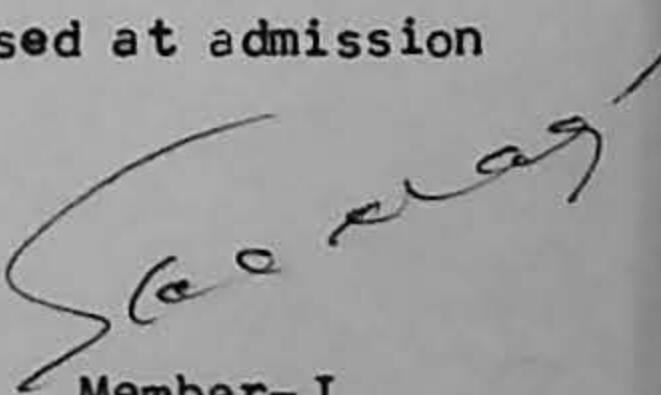
Hon'ble Mr. S.K.I. Naqvi, Member-J

The applicant Shri Subba Yadav, has come up before Tribunal for direction to quash the order dated 01.05.2000, through which the representation of the applicant has been dismissed and also to quash the advertisement dated 04.07.2000, through which applications have been invited for regular appointment for filling up the post of E.D.M.P. at Post Office Mau and also to direct the respondents to give proper appointment to the applicant.

2. As per applicant's case, he is working on the post as substitute in place of Shri Faujdar who was incombant ^{to} of the post and has worked for about 3 years. Therefore, the right has accrued to him for regular appointment with the post.

3. It is not in dispute that the applicant has held the post as substitute and no lien ^{accrued} accrued to him. Learned counsel for the applicant also failed to show any rule under which he could be appointed and for his services ^{regularised} ~~regularisation~~ without under going the regular selection. The OA is devoid of merit, hence dismissed at admission stage. No order as to costs.


Member-A


Member-J

/pc/